

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2969

ANSWERED ON:14.03.2013

VACANT POSTS IN RPF

Bundela Shri Jeetendra Singh;Pandurang Shri Munde Gopinathrao;Yadav Shri Ranjan Prasad

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the sanctioned posts in Railway Protection Force (RPF) at present;
- (b) the details of posts lying vacant out of said posts along with the time since when these are lying vacant;
- (c) whether any time bound plan for filling up the said vacant posts is being prepared by the Railways;
- (d) if so, the details thereof along with the steps taken or being taken for setting up women RPF battalions; and
- (e) the steps being taken by the Railways for security of passengers in the trains apart from the recruitment of security personnel?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2969 BY SHRI JEETENDRA SINGH BUNDELA, SHRI GOPINATH MUNDE AND PROF. (DR.) RANJAN PRASAD YADAV TO BE ANSWERED IN LOK SABHA ON 14.03.2013 REGARDING VACANT POSTS IN RPF.

(a) & (b) The total sanctioned strength in Railway Protection Force as on 31.01.2013 is 74890 out of which 17255 posts are lying vacant. As these vacancies occurred due to retirement, death and from creation of new posts, dates of vacancies are different.

(c) & (d) Arising and filling up of vacancies is continuous process, however, for filling up of existing vacancies as well as newly created posts in the Railway Protection Force has already been initiated. Four companies of women in Railway Protection Force have already been set up, and a proposal for another eight companies has been approved by Ministry of Railways.

(e) PREVENTION of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, RPF supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways for security of the passengers:-

1. On vulnerable and identified routes / sections, 1275 trains are escorted by Railway Protection Force daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States daily.
2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations and is under implementation.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).

Public awareness against crime like Drugging of passengers is done through regular announcements at stations and in trains.